Financial Year	Land under Plantation No. (ha) of Tree Planted (lakh)	
1997-98 1998-99	554.62	5.84
1999-00 (upto	559.31	5.89
Sept.'99)	376.22	3.78
TOTAL	2155.76	25.83

RAJYA SABHA

[17 December, 1999]

(c) to (e) All expenditure incurred in this project is being audited by the respective State Cooperative Departments under whose jurisdiction the PFFCS have been registered. Besides, the Monitoring Mission appointed by India-Canada Environment Facility are also conducting their own audit. The audit of the IFFDC is also being done by the Auditors appointed by the Central Registrar, Cooperative Societies, Government of India, New Delhi. The Government does not propose to issue orders for any additional audited of the expenditure incurred on the programme.

## Purchase of Paddy below Support Price

\*299. SHRI GAYA SINGH: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government are aware that paddy has been purchased by the FCI in Haryana at less than the fixed support price; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SHANTA KUMAR): (a) No, Sir. Paddy has not been purchased by the FCI in Haryana State at a price less than the minimum price fixed by the Government of India.

(b) Does not arise.

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